CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 143/GT/2020

Subject: Petition for revision of tariff for the 2014-19 tariff period after truing up exercise in respect of Bairasiul Power Station (3x60MW)

Petitioner: NHPC Limited

Respondents: Punjab State Power Corporation Ltd. and 12 others

Petition No. 145/GT/2020

Subject: Petition for revision of tariff for the 2014-19 tariff period after truing up exercise and determination of tariff for the 2019-24 tariff in respect of Chamera-I Hydroelectric Power Station (3x180 MW)

Petitioner: NHPC Limited

Respondents: Punjab State Power Corporation Ltd. and 5 others

Date of Hearing: **16.7.2021**

Coram: Shri P. K Pujari, Chairperson
Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas kumar Singh, Member

Parties present: Shri Sachin Datta, Senior Advocate, NHPC
Shri Rajiv Shankar Dwivedi, Advocate, NHPC
Shri M.G Gokhale, NHPC
Shri Piyush Kumar, NHPC
Shri R.B. Sharma, Advocate, BRPL
Ms. Megha Bajpeyi, BRPL
Shri Sachin Dubey, Advocate, BYPL
Shri Mohit Mudgal, Advocate, BYPL
Shri Manish Garg, UPPCL

Record of Proceedings

These petitions were called out for virtual hearing.

2. At the outset, the learned Senior counsel for the Petitioner prayed for grant of two weeks' time to file its rejoinder to the reply of the Respondents BRPL & BYPL. The Commission accepted the request of the learned counsel for the Petitioner and adjourned the hearing.

3. Accordingly, the Petitioner is granted time till 5.8.2021 to file its rejoinder to the replies of the said respondents. No extension of time shall be granted.

4. The matter shall be listed for hearing in due course for which separate notice will be issued to the parties.

By order of the Commission

Sd/-
B. Sreekumar
Joint Chief (Law)